

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

#### O.A. NO.1901/2001

New Delhi this the 31st day of July, 2001.

# HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

- Shri Ratan Singh Khokhar S/o Shri Birbal Singh R/o C-247, Surajmal Vihar New Delhi-92.
- 2. Shri Syed Alther Ali
  S/o Shri S.Mahmood Ali
  R/o 129 D/GH-10 Paschim Vihar
  New Delhi-47.
- 3. Shri B.Srivastava S/o Late Nirankar Prashad Srivastava R/o D-15/132, Sector 7, Rohini, New Delhi.
- 4. Shri V.K.Sharma
  S/o Late Shri N.C.Sharma
  R/o 20-x Chitragupta Road
  Paharganj, New Delhi.
- 5. Dr.R.K.Sharma
  S/o Shri D.S.Sharma
  R/o C-4, D.A. Flats Model Town
  Delhi-110009.
- 6. Dr. Bhupinder Singh
  S/o Shri Ghamandi Singh
  R/o 13 J Vashishta Park Pankha Road
  New Delhi-49.
- 7. Shri B. N. Bajpayee
  S/o Shri N.Bajpai
  R/o Flat No.25 DDA SFA
  Pocket -F Sheikh Sarai
  New Delhi.

... Applicant

( By Shri Shrikant Sharma, Advocate )

#### -versus-

- 1. Lt.Governor
  Govt.of NCTR
  Raj Niwas
  Delhi.
- 2. Chief Secretary
  Govt.of NCTR
  Players Building
  New Delhi.
- 3. Principal Secretary (Education)
  Govt.of NCTR
  Directorate of Education
  Delhi.
- 4. Director of Education
  Govt of NCTR
  Directorate of Education

... Respondents

Mel

### O R D E R (ORAL)

#### Shri JUSTICE ASHOK AGARWAL: -

Permission is granted to withdraw the OA with liberty to file a fresh OA on the same cause of action.

(S.A.T.Rizvi) Member (A)

/sns/

(Ashok Agarwal)

Cha\irman